

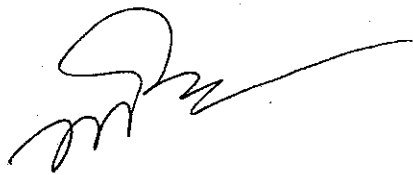
दिल्ली शहरी आश्रय सुधार बोर्ड
राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार

क्रमांक: पी.सी./ए.सी.क्यू.304/18-46

दिनांक: 19/03/18

विषय :- श्री सौरभ भारद्वाज, विधायक द्वारा दिल्ली विधानसभा में उठाये गए अतारंकित प्रश्न संख्या 304 का उत्तर दिनांक: 26/3/18

प्रश्न	उत्तर
(क) जगदम्बा कैम्प पर नाले की सफाई के लिये कौन सा विभाग जिम्मेदार है;	दक्षिणी दिल्ली नगर निगम (दक्षिणी क्षेत्र)
(ख) जगदम्बा कैम्प पर नाले के पुनः निर्माण के लिये आवश्यक पुलिस बल प्रदान करने हेतु यदि दिल्ली पुलिस के उपायुक्त सहयोग नहीं कर रहे हैं तो क्या डी यूएस आई बी के मुख्य कार्यकारी अधिकारी ने इस मामले की चर्चा पुलिस आयुक्त अथवा मुख्य सचिव से की है;	माननीय विधायक महोदय ने पत्र दिनांक 11-3-2016 द्वारा नाले के पुनर्निर्माण कार्य की योजना बनाने से पहले यह आश्वासन दिया था की झुग्गी वासी स्वयं अतिक्रमण हटा लेगे। परन्तु जब कार्य शुरू किया गया तो नाले के पुनर्निर्माण को सुचारू रूप से चलाने के लिए झुग्गी वासियों ने अतिक्रमण नहीं हटाया जिसकी वजह से कार्य में व्यवधान आया। इसकी सूचना माननीय विधायक जी को पत्र दिनांक 25-5-2017 को दे दी गई थी। इसके बाद माननीय विधायक जी के साथ मौखिक विचार विमर्श के बाद पुलिस की सहायता से अतिक्रमण हटाने की कार्यवाही का निर्णय हुआ। इसके बाद डीयूएसआईबी द्वारा नाले पर से अतिक्रमण हटाने के लिये पत्र दिनांक 19-8-2017, 24-8-2017, 07-9-2017, 14-9-2017 एवं 20-11-2017 द्वारा 5 बार प्रोग्राम तय किया गया जो पर्याप्त पुलिस बल उपलब्ध न होने को कारण निष्पादित नहीं हो पाया। इस विषय पर अभी तक




	पुलिस आयुक्त अथवा मुख्य सचिव से चर्चा नहीं हुई है।
(ग) यदि हाँ तो एतद संबंधी पत्राचार फाईल, नोटिस, मीटिंग-मिनिटस की प्रतिलिपियां उपलब्ध कराये;	पत्र दिनांक 11-3-2016, दि. 25-5-2017 एवं 5 बार प्रोग्राम तय करने के पत्र दिनांक 19-8-2017, 24-8-2017, 07-9-2017, 14-9-2017 एवं 20-11-2017 की प्रतिलिपियां संलग्न हैं। अनुलग्नक - अ
(घ) क्या यह सत्य है कि सडक के किनारे प्रायः लोहार का काम करते हुये दिखने वाले लोहार बंजरों के पुनर्वास के लिये नीति पर विचार कर रही है;	सडक के किनारे प्रायः लोहार का काम करते हुये दिखने वाले लोहार बंजरों के पुनर्वास के लिये अलग से कोई नीति नहीं है। परन्तु यदि ये लोहार झुग्गी समूह में रहते हैं तथा दिल्ली स्लम एवं जे जे पुनर्वास एवं पुनर्स्थापना नीति 2015 की शर्तों को पूरा करते हैं तो दिल्ली शाहरी आश्रय सुधार बोर्ड सम्बंधित भूस्वामी संस्था के अनुरोध पर बोर्ड की अनुमति प्राप्त होने के पश्चात, दिल्ली स्लम एवं जे जे पुनर्वास एवं पुनर्स्थापन नीति 2015 के अंतर्गत अग्रिम पुनर्वास राशि प्राप्त होने के पश्चात पुनर्स्थापन का कार्य करता है।
(च) यदि नहीं तो सरकार की इस जन नीति के पुनर्वास हेतु क्या योजना है;	वर्तमान में इस श्रेणी के पुनर्वास हेतु अलग से कोई योजना नहीं है।
(छ) डीयूएसआईबी के पास जगदम्वा कैम्प नाला के सम्बन्ध में 1 मार्च 2017 से 28 फरवरी 2018 तक कुल कितनी शिकायतें प्राप्त हुई;	कुल दो शिकायतें प्राप्त हुई। कॉपी संलग्न हैं।
(ज) डीयूएसआईबी के मुख्य कार्यकारी अधिकारी ने इन	शिकायतें मुख्य कार्यकारी अधिकारी को सम्बोधित न हो कर सम्बोधित अधिशासी



<p>शिकायतों पर क्या कार्यवाही की हैं। एतद सम्बन्धी फाइल नोटिस की प्रति उपलब्ध कराएं;</p>	<p>अभियन्ता को थी, इसलिए इन शिकायतों पर की गई कार्यवाही का विवरण शिकायत कर्ता को संबंधित अधिशासी अभियन्ता द्वारा पत्र दिनांक 25-5-2017 के माध्यम से सूचित कर दिया गया कि नाले की सफाई का कार्य दक्षिणी दि0न0नि0के अन्तर्गत है। उपायुक्त दक्षिणी दि0न0नि0(दक्षिणी क्षेत्र) को भी नाले की सफाई के विषय में पत्र लिखे गये। (प्रतिलिपियां संलग्न हैं)-अनुलग्नक-ब। इस बारे में अधिशासी अभियन्ता द्वारा फाईल/ नोटिंग नहीं बनाई गई हैं।</p>
<p>(झ) एसडीएमसी से चिराग दिल्ली का सामुदायिक केंद्र लेने के लिए डीयूएसआईबी द्वारा जो प्रयास किए गए हैं, उनसे संबंधित फाइल नोटिंग्स उपलब्ध कराएं?</p>	<p>संलग्न है। (अनुलग्नक-स)</p>

यह उत्तर सक्षम आधिकारी की पूर्व अनुमति से प्रेषित किया जाता है।


उप निदेशक (संसद कक्ष)

उप सचिव (श.वि), दिल्ली सचिवालय, दिल्ली सरकार

श्री सावरभ भारद्वाज

विधायक- ग्रेटर कैलाश
सचिव, आम आदमी पार्टी
पूर्व मंत्री, दिल्ली सरकार
राष्ट्रीय राजधानी क्षेत्र, दिल्ली



SAURABH BHARDWAJ

M.L.A. Greater Kailash
Secretary, Aam Aadmi Party
Former Minister,
Govt. of N.C.T. of Delhi

Ref. No.: MLA/AC-50/

Date 11/03/2016
AC-50

Subject:- Re-development of main drain in the JJ Cluster Jagdamba Camp Sheikh Sarai (Near Khirki Village).

Dear Sh. Tyagi Ji.

The drain passing through the JJ Cluster Jagdamba Camp is full of sludge and not cleaned by any department. JJ Dwellers are living under un-hygienic conditions due to this. The existing drain need to be cleaned and re-developed on urgent basis. An additional artery drain may also be constructed in the available space for partly diversion of the waste water from the camp to the PWD main drain alongside the road.

The proposal as decided during the inspection of 04.02.2016 has been discussed with me along with plan by field staff and seems to be only feasible solution of the long pending problem of JJ Dwellers. The jhuggie dwellers have agreed that they will remove their jhuggies/structures existing over the drain themselves for successful execution of the work.

An early execution of work in general public interest shall be appreciated.

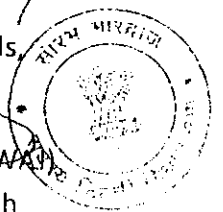
Thanking you.

With Regards,

(SAURABH BHARDWAJ)

MLA Greater Kailash

AC-50

Member (Engg.) DUSIB

Punerwas Bhawan, IP Estate
New Delhi



DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT. OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (C-5)
01, Kilokari, Ring Road, Opp. Maharani Bagh, New Delhi - 110 014
(Ph. No.: 011-26342896, e-mail ID : eec5.dusib@gmail.com)

No. D- 186 /EE C-5/DUSIB/2017

Date : 25-05-17

To

Sh. Saurabh Bhardwaj,
Hon'ble MLA, AC-50,
T-456, Hanuman Mandir Road,
Chirag Delhi, New Delhi-17

Subject :- Regarding redevelopment of main drain in the JJ Cluster Jagdamba Camp Sheikh Sarai.

R/Sir,

With due regards it is submitted that undersigned has been directed to bring into your kind notice regarding issue related to the work of redevelopment of main drain in JJ Cluster Jagdamba Camp which is held up since last four months. Your good self may kindly recall that the work of redevelopment including one time cleaning of nallah at JJ Basti Jagdamba Camp was taken up by DUSIB on your recommendation during the inspection held on 04.02.2016 in the presence of DUSIB officers where in JJ Dwellers agreed that they will remove their jhuggies/ structures existing over the drain themselves for successful execution of the work. The copy of the letter vide No. MLA/AC-50 dated 11.03.2016 is enclosed for ready reference.

In view of the above it is humbly requested to intervene in the matter and JJ Dwellers be motivated to remove the existing structures over the drain for execution of the balance work in their own interest for cleaning of drain and to maintain hygiene in the JJ Basti. An early action in the matter is solicited in general public interest as the rains are expected in the near future and area is prone to water stagnation in the absence of the adequate drainage system due to blocked nallah.

With regards

Yours faithfully

(S.K. Varshney)

Executive Engineer C-5

Mob. : 9717999192

Copy to:

1. PS to Member Engg. for kind information of Member Engg. w.r.t. directions given during the meeting held on 24.05.2017
2. CE-I for favour of his kind information
3. SE-II for favour of his kind information
4. AE-VI for information and pursuance
5. AAO on concerned account file
6. Office copy


Executive Engineer C-5

MOST IMMEDIATE



**DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT. OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (C-5)**

01, Kilokari, Ring Road, Opp. Maharani Bagh, New Delhi - 110014
(Ph. No.: 011-26342896, e-mail ID : eec5.dusib@gmail.com)

No. D- 518 /EE C-5/DUSIB/2017

Date : 19.08.2017

To,

**The Deputy Commissioner of Police (South)
Mayfair Gardens, Hauz Khas,
New Delhi-110016**

Subject : Police assistance for maintaining law & order at the time of removal of encroachment over main drain in JJ Basti Jagdamba Camp near SFS Flats, Sheikh Sarai, Phase-I.

Sir,

The main drain passing across the JJ Basti Jagdamba Camp near SFS Flats, Sheikh Sarai, Phase-I has been encroached upon by the JJ Dwellers by extending toilets, staircases and other structures due to which it is not feasible to clean the drain by SDMC since last few years. There is possibility of spreading epidemic like dengue, malaria, Chikangunia, typhoid etc. due to stagnation of filthy water in the lanes and sludge in the main drain. The cleaning/ desilting of main drain is required on emergent basis for which encroachment over the drain is required to be removed / demolished.

In view of above, the demolition programme is hereby fixed on the dates w.e.f. 23.08.2017 to 26.08.2017. **It is therefore requested to kindly issue necessary instructions to SHO, Police Station Malviya Nagar, New Delhi for providing adequate police force (Male/Female) for above said programme on dated 23.08.2017 to 26.08.2017, for maintaining Law and order so that demolition programme may be executed peacefully.**

The officers/officials concerned of the department (DUSIB) along with demolition squad will contact SHO, Malviya Nagar at Police station on 23.08.2017 to 26.08.2017 for obtaining Police Force for the above said demolition programme. The meeting point will be at the Police Station, Malviya Nagar, New Delhi at 10:00 AM.

This may kindly be given top priority in general public interest and to improve the environment in JJ Basti.

This issues with the consent of Hon'ble MLA and Competent Authority, DUSIB.

Sd/-
(S.K. Varshney)
Executive Engineer C-5
Ph. - 9717999192

P.T.O

42

Copy to:-

1. Sh. Saurabh Bhardwaj, Hon'ble MLA, AC-50, T-456, Hanuman Mandir Road, Chirag Delhi, New Delhi-110017 w.r.t. discussion held with Member Engineering, DUSIB on 19.08.2017.
2. PS to CEO (DUSIB) for kind information.
3. Member (Engg.) for kind information please w.r.t. the directions on 19.08.2017
4. CE-I for kind information please.
5. District Magistrate (South), Saket, M.B. Road, New Delhi for kind information and necessary action please.
6. Dy. Commissioner (South), SDMC, Zonal Office Building, Green Park, New Delhi for kind information and with the request for cooperation by the sanitation staff.
7. S.E.II for kind information.
8. SE (Enforcement) with the request to direct the EE (Enf.) to attend the demolition program along with staff
9. ACP, Hauz Khas for kind information and necessary direction to SHO Malviya Nagar.
10. SHO, Police Station, Malviya Nagar, New Delhi for provision of adequate police force including outer police force (Male/Female), if required, and tear gas on 23.08.2017 to 26.08.2017.
11. Executive Engineer, Enf-I with the request to be present in the Police Station, Malviya Nagar on above said dates with the demolition squad and T & P as per site requirement.
12. Executive Engineer, E-2 with the request to provide an Electrician for disconnection of electric connection wherever required.
13. AE-VI to co-ordinate with demolition squad.
14. Sh. Jitender Kumar, JE and Sh. Vishv Khanna, EI to assist AE-VI during demolition programme.
15. Office copy


**Executive Engineer C-5
DUSIB**

Executive Engineer C-5
Delhi Urban Shelter Improvement Board
Govt. of NCT of Delhi
I, Kildokari, Opp. Mahurani Bagh
New Delhi-110014



8/c

DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT. OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (C-5)

01, Kilokari, Ring Road, Opp. Maharani Bagh, New Delhi - 110014
(Ph. No.: 011-26342896, e-mail ID : eec5.dusib@gmail.com)

No. D- 532/EE C-5/DUSIB/2017

Date : 24.08.2017

To,

The Deputy Commissioner of Police (South)
Mayfair Gardens, Hauz Khas,
New Delhi-110016

Subject : Police assistance for maintaining law & order at the time of removal of encroachment over main drain in JJ Basti Jagdamba Camp near SFS Flats, Sheikh Sarai, Phase-I.

Sir,

The main drain passing across the JJ Basti Jagdamba Camp near SFS Flats, Sheikh Sarai, Phase-I has been encroached upon by the JJ Dwellers by extending toilets, staircases and other structures due to which it is not feasible to clean the drain by SDMC since last few years. There is possibility of spreading epidemic like dengue, malaria, Chikangunia, typhoid etc. due to stagnation of filthy water in the lanes and sludge in the main drain. The cleaning/ desilting of main drain is required on emergent basis for which encroachment over the drain is required to be removed / demolished.

Earlier the demolition program was fixed for 23.08.2017 to 26.08.2017 but could not be matured as area SHO desired for inspection of JJ Basti for assessment of situation and requirement of Police force before fixing the demolition programme. The joint inspection had been held on 23.08.2017.

In view of above, the demolition programme is hereby fixed on the dates w.e.f. 04.09.2017 to 08.09.2017. **It is therefore requested to kindly issue necessary instructions to SHO, Police Station Malviya Nagar, New Delhi for providing adequate police force (Male/Female) for above said programme on dated 04.09.2017 to 08.09.2017, for maintaining Law and order so that demolition programme may be executed peacefully.**

The officers/officials concerned of the department (DUSIB) along with demolition squad will contact SHO, Malviya Nagar at Police station on 04.09.2017 to 08.09.2017 for obtaining Police Force for the above said demolition programme. The meeting point will be at the Police Station, Malviya Nagar, New Delhi at 10:00 AM.

This may kindly be given top priority in general public interest and to improve the environment in JJ Basti.

This issues with the consent of Hon'ble MLA and Competent Authority, DUSIB.

Sd/-
(S.K. Varshney)
Executive Engineer C-5
Ph. - 9717999192

P.T.O

7/2

Copy to:-

1. Sh. Saurabh Bhardwaj, Hon'ble MLA, AC-50, T-456, Hanuman Mandir Road, Chirag Delhi, New Delhi-110017 w.r.t. discussion held with Member Engineering, DUSIB on 19.08.2017.
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11. Executive Engineer, Enf-I with the request to be present in the Police Station, Malviya Nagar on above said dates with the demolition squad and T & P as per site requirement.
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15. Office copy


24/09/17
**Executive Engineer C-5
DUSIB**

Executive Engineer C-5
Delhi Urban Shelter Improvement Board
Govt. of NCT of Delhi
J. Pitokan, Opp. Maharani 9th Rd
New Delhi-110014



10/c

DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT. OF N.C.T. OF DELHI
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01, Kilokari, Ring Road, Opp. Maharani Bagh, New Delhi - 110014
(Ph. No.: 011-26342896, e-mail ID : eec5.dusib@gmail.com)

No. D- 532/EE C-5/DUSIB/2017

Date : 07.09.2017

To,
The Deputy Commissioner of Police (South)
Mayfair Gardens, Hauz Khas,
New Delhi-110016

Subject : Police assistance for maintaining law & order at the time of removal of encroachment over main drain in JJ Basti Jagdamba Camp near SFS Flats, Sheikh Sarai, Phase-I.

Sir,

This is in continuation of demolition programme fixed on 04.09.2017 to 08.09.2017 vide letter No. D-532/EE C-5/DUSIB/2017 dt. 24.08.2017 (copy enclosed). The demolition program fixed for 04.09.2017 to 08.09.2017 could not be executed due to non availability of outer police force and area SHO desired to fix the program after completion of DU Elections i.e. after 13.09.2017.

In view of above, the demolition programme is hereby fixed on the dates w.e.f. 14.09.2017 to 16.09.2017. **It is therefore requested to kindly issue necessary instructions to SHO, Police Station Malviya Nagar, New Delhi for providing adequate police force (Male/Female) for above said programme on dated 14.09.2017 to 16.09.2017, for maintaining Law and order so that demolition programme may be executed peacefully.**

The officers/officials concerned of the department (DUSIB) along with demolition squad will contact SHO, Malviya Nagar at Police station on 14.09.2017 to 16.09.2017 for obtaining Police Force for the above said demolition programme. The meeting point will be at the Police Station, Malviya Nagar, New Delhi at 10:00 AM.

This may kindly be given top priority in general public interest and to improve the environment in JJ Basti.

This issues with the consent of Hon'ble MLA and Competent Authority, DUSIB.

Encl : As stated above

- S.K. Varshney
(S.K. Varshney)
Executive Engineer C-5
Ph. - 9717999192

P.T.O

9/c

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1. Sh. Saurabh Bhardwaj, Hon'ble MLA, AC-50, T-456, Hanuman Mandir Road, Chirag Delhi, New Delhi-110017 w.r.t. discussion held with Member Engineering, DUSIB on 19.08.2017.
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New Delhi-110014



27/4

DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT. OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (C-5)
01, Kilokari, Ring Road, Opp. Maharani Bagh, New Delhi - 110014
(Ph. No.: 011-26342896, e-mail ID : eec5.dusib@gmail.com)

No. D-577/EE C-5/DUSIB/2017

Date : 14.09.2017

To,

The Deputy Commissioner of Police (South)
Mayfair Gardens, Hauz Khas,
New Delhi-110016

Subject : Police assistance for maintaining law & order at the time of removal of encroachment over main drain in JJ Basti Jagdamba Camp near SFS Flats, Sheikh Sarai, Phase-I.

Sir,

This is in continuation of demolition programme fixed on 14.09.2017 to 16.09.2017 vide letter No. D-562/EE C-5/DUSIB/2017 dt. 07.09.2017 (copy enclosed). The demolition program fixed for 14.09.2017 to 16.09.2017 could not be executed as suggested by your good self vide letter No. 42602/South DIstt. (X) dated 13.09.2017 and to fix the demolition program after 15 days.

In view of above, the demolition programme is hereby fixed on the dates w.e.f. 03.10.2017 to 07.10.2017. **It is therefore requested to kindly issue necessary instructions to SHO, Police Station Malviya Nagar, New Delhi for providing adequate police force (Male/Female) for above said programme on dated 03.10.2017 to 07.10.2017, for maintaining Law and order so that demolition programme may be executed peacefully.**

The officers/officials concerned of the department (DUSIB) along with demolition squad will contact SHO, Malviya Nagar at Police station on 03.10.2017 to 07.10.2017 for obtaining Police Force for the above said demolition programme. The meeting point will be at the Police Station, Malviya Nagar, New Delhi at 10:00 AM.

This may kindly be given top priority in general public interest and to improve the environment in JJ Basti.


Encl : As stated above

— S.K. —
(S.K. Varshney)
Executive Engineer C-5
Ph. - 9717999192

P.T.O

Copy to:-

1. Sh. Saurabh Bhardwaj, Hon'ble MLA, AC-50, T-456, Hanuman Mandir Road, Chirag Delhi, New Delhi-110017 w.r.t. discussion held with Member Engineering, DUSIB on 19.08.2017.
- ✓ 2. PS to CEO (DUSIB) for kind information.
3. Member (Engg.) for kind information please
4. CE-I for kind information please.
5. District Magistrate (South), Saket, M.B. Road, New Delhi for kind information and necessary action please.
6. Dy. Commissioner (South), SDMC, Zonal Office Building, Green Park, New Delhi for kind information and with the request for cooperation by the sanitation staff.
7. S.E.II for kind information.
8. SE (Enforcement)-I with the request to direct the EE (Enf.) to attend the demolition program along with staff
9. ACP, Hauz Khas for kind information and necessary direction to SHO Malviya Nagar.
10. SHO, Police Station, Malviya Nagar, New Delhi for provision of adequate police force including outer police force (Male/Female), if required, and tear gas on 03.10.2017 to 07.10.2017.
11. Executive Engineer, Enf-I with the request to be present in the Police Station, Malviya Nagar on above said dates with the demolition squad and T & P as per site requirement.
12. Executive Engineer, E-2 with the request to provide an Electrician for disconnection of electric connection wherever required.
13. AE-VI to co-ordinate with demolition squad.
14. Sh. Jitender Kumar, JE and Sh. Vishv Khanna, EI to assist AE-VI during demolition programme.
15. Office copy


**Executive Engineer C-5
DUSIB**



Delhi Urban Shelter Improvement Board

**DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT. OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (C-5)**

01, Kilokari, Ring Road, Opp. Maharani Bagh, New Delhi - 110014
(Ph. No.: 011-26342896, e-mail ID : eec5.dusib@gmail.com)

No. D- 749/EE C-5/DUSIB/2017

Date : 20.11.2017

To,

**The Deputy Commissioner of Police (South)
Mayfair Gardens, Hauz Khas,
New Delhi-110016**

Subject : Police assistance for maintaining law & order at the time of removal of encroachment over main drain in JJ Basti Jagdamba Camp near SFS Flats, Sheikh Sarai, Phase-I.

Sir,


This is in continuation of demolition programme fixed on ~~03.10.2017~~ to ~~07.10.2017~~ vide letter No. D-577/EE C-5/DUSIB/2017 dt. ~~14.09.2017~~. The demolition program fixed for ~~03.10.2017~~ to ~~07.10.2017~~ could not be executed due to administrative reasons.

In view of above, the demolition programme is hereby fixed on the dates w.e.f. 11.12.2017 to 15.12.2017. **It is therefore requested to kindly issue necessary instructions to SHO, Police Station Malviya Nagar, New Delhi for providing adequate police force (Male/Female) for above said programme on dated 11.12.2017 to 15.12.2017, for maintaining Law and order so that demolition programme may be executed peacefully.**

The officers/officials concerned of the department (DUSIB) along with demolition squad will contact SHO, Malviya Nagar at Police station on 11.12.2017 to 15.12.2017 for obtaining Police Force for the above said demolition programme. The meeting point will be at the Police Station, Malviya Nagar, New Delhi at 10:00 AM.

This may kindly be given top priority in general public interest and to improve the environment in JJ Basti.


Encl : As stated above


**(S.K. Varshney)
Executive Engineer C-5
Ph. - 9717999192**

P.T.O.

Copy to:-

1. Sh. Saurabh Bhardwaj, Hon'ble MLA, AC-50, T-456, Hanuman Mandir Road, Chirag Delhi, New Delhi-110017
2. PS to CEO (DUSIB) for kind information.
3. Member (Engg.) for kind information please
4. CE-I for kind information please.
5. District Magistrate (South), Saket, M.B. Road, New Delhi for kind information and necessary action please.
6. Dy. Commissioner (South), SDMC, Zonal Office Building, Green Park, New Delhi for kind information and with the request for cooperation by the sanitation staff.
7. S.E.II for kind information.
8. SE (Enforcement)-I with the request to direct the EE (Enf.) to attend the demolition program along with staff
9. ACP, Hauz Khas for kind information and necessary direction to SHO Malviya Nagar.
10. SHO, Police Station, Malviya Nagar, New Delhi for provision of adequate police force including outer police force (Male/Female), if required, and tear gas on 11.12.2017 to 15.12.2017.
11. Executive Engineer, Enf-I with the request to be present in the Police Station, Malviya Nagar on above said dates with the demolition squad and T & P as per site requirement.
12. Executive Engineer, E-2 with the request to provide an Electrician for disconnection of electric connection wherever required.
13. AE-VI to co-ordinate with demolition squad.
14. Sh. Jitender Kumar, JE and Sh. Vishv Khanna, EI to assist AE-VI during demolition programme.
15. Office copy


**Executive Engineer C-5
DUSIB**

Executive Engineer C-5
Delhi Urban Sanitation Board
Zonal Office Building, Green Park, New Delhi
110017
Date: 01.12.2017



DELHI URBAN SHELTER IMPROVEMENT BOARD

GOVT. OF N.C.T. OF DELHI

OFFICE OF THE EXECUTIVE ENGINEER (C-5)

01, Kilokari, Ring Road, Opp. Maharani Bagh, New Delhi - 110014
(Ph. No.: 011-26342896, e-mail ID : eec5.dusib@gmail.com)

No. D-815^r/EE C-5/DUSIB/2017

Date : 11.12.2017

To,

**The Deputy Commissioner of Police (South)
Mayfair Gardens, Hauz Khas,
New Delhi-110016**

Subject : Police assistance for maintaining law & order at the time of removal of encroachment over main drain in JJ Basti Jagdamba Camp near SFS Flats, Sheikh Sarai, Phase-I.

Sir,

This is in continuation of demolition programme fixed on 11.12.2017 to 15.12.2017 vide letter No. D-749/EE C-5/DUSIB/2017 dt. 20.11.2017. The demolition program fixed for 11.12.2017 to 15.12.2017 could not be executed.

As per the demolition programme the AE concerned of the area, AE (Enf.) and other officials of DUSIB reported at Police Station Malviya Nagar at 10:00 AM. SHO Police Station Malviya Nagar informed that as per the instructions received from DCP Office the outer police force will not be available till 31st January 2018 due to arrival of VIPs (Heads of ASEAN Countries) on the occasion of Republic Day. Moreover, it has also been suggested to avoid demolition of jhuggies in JJ Basties during winter season. Accordingly, the demolition programme could not be executed on due date.

This is for your kind information and record please

(S.K. Varshney)

**Executive Engineer C-5
Ph. - 9717999192**

Copy to:-

1. Sh. Saurabh Bhardwaj, Hon'ble MLA, AC-50, T-456, Hanuman Mandir Road, Chirag Delhi, New Delhi-110017
2. Member (Engg.) for kind information please
3. CE-I for kind information please.
4. S.E.II for kind information.
5. SE (Enforcement)-I for kind information
6. ACP, Hauz Khas for kind information
7. SHO, Police Station, Malviya Nagar, New Delhi for kind information.
8. Executive Engineer, Enf-I for kind information
9. AE-VI/C-5.
10. Sh. Jitender Kumar, JE
11. Office copy with AE-VI

**Executive Engineer C-5
DUSIB**

185

सेवा में

508

दिनांक 26/4/2017

23/4/17

अधिशायी अभियन्ता

दिल्ली शहरी आश्रय सुधार बोर्ड

विषय:- नाले की समय से सफाई न होने से हो रही समस्या के सम्बन्ध में शिकायत।

महोदय,

निवेदन यह है कि मेरा नाम यूनस है और मैं S-82/003, जगदल्ला कैम्प शेरव सराय फेला का/की निवासी है। हमारे क्षेत्र में नाले की सफाई न होने की बड़ी समस्या है। हमारे यहाँ सफाई कर्मचारियों द्वारा काफी समय से नाले की सफाई न किये जाने के कारण नाला पूरी तरह से भर गया है। समय से नाले की सफाई न होने के कारण नाले का गन्दा पानी न केवल पूरे क्षेत्र/कैम्प में फैल जाता है बल्कि लोगों के घरों में भी गन्दा पानी भर जाता है।

नाले का गन्दा पानी पूरे कैम्प में फैलने के कारण कई प्रकार की बीमारियाँ फैलने की आशंका बनी हुई है।

अतः आपसे निवेदन है कि उपरोक्त शिकायत पर कानून अनुसार उचित कार्यवाही करते हुये जल्द से जल्द इस नाले की सफाई करवाने आदेश दें और सम्बन्धित सफाई कर्मचारियों पर उचित कार्यवाही करें।

प्रार्थी :- Younus K.नाम:- यूनसपता:- S-82/A-003, जगदल्ला कैम्प शेरव सराय फेला, जगदल्लाप्रतिलिपी- श्री सौरभ आरक्षण (विधायक, विधानसभा क्षेत्र सो. 50)प्रतिलिपि: PGMS

185 01
 23/4/17



DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT. OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (C-5)
01, Kilokari, Ring Road, Opp. Maharani Bagh, New Delhi - 110 014
(Ph. No.: 011-26342896, e-mail ID : eec5.dusib@gmail.com)

No. D- 185 /EE C-5/DUSIB/2017

Date: 25-05-17

To

Ms Poonam,
S-82/A-003, Jagdamba Camp,
Sheikh Sarai Phase-I
New Delhi-110017

Subject :- Request for cleaning of nallah in JJC Jagdamba Camp.


R/Madam

This has reference to your representation dated 26.04.2017 on the above cited subject received in this office on 23.05.2017 vide diary No. R-508/ EEC-5. In this regard it is informed that the cleaning of drains and nallah is the mandate of SDMC however the re-development including one time cleaning of drain in the JJC Jagdamba Camp has been taken up by DUSIB on the recommendation of Hon'ble MLA, AC-50 with the understanding that the JJ Dwellers will remove the un-authorized structure existing over the drain themselves. It was also assured by the JJ Dwellers in the presence of Hon'ble Area MLA and Higher Officers of DUSIB that they will remove the structures during the execution of work in their own interest for cleaning of drain and to maintain hygiene in the JJ Basti. The work has been held up since last four months as the JJ Dwellers have not removed their structures over the drain till date even after repeated pursuance by the field staff and the contractor. The redevelopment work of the drain including one time cleaning can only be executed after the removal of existing unauthorized structure/ encroachment over the drain.

The facts are brought into your kind notice in response to your representation with the request to inform other applicants also whose applications have been attached with your letter dated 26.04.2017 addressed to the undersigned with the endorsement to the Hon'ble MLA and PGMS.

With regards

Yours


(S.K. Varshney)
Executive Engineer C-5
Mob. : 9717999192

P-T-O

Copy to:

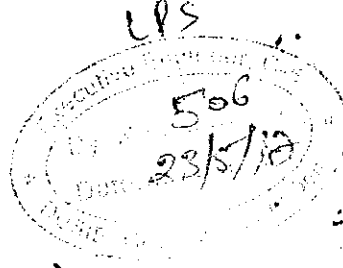
1. Sh. Saurabh Bhardwaj, Hon'ble MLA, AC-50 with the request to intervene in the matter to get the structures removed over the drain as decided during the inspection and decision conveyed vide Letter dated 11.03.2016.
2. PS to Member Engg. for kind information of Member Engg. w.r.t. directions given during the meeting held on 24.05.2017
3. CE-I for favour of his kind information
4. SE-II for favour of his kind information
- ✓ 5. AE-VI for information and pursuance
6. AAO on concerned account file
7. Office copy



Executive Engineer C-5

सेवा में

अधिशायी अभियन्ता
दिल्ली शहरी आश्रय सुधार बोड



दिनांक 26/04/2017

विषय:- नाले पर कास नेट जाल लगवाने के संम्बध में प्रार्थना पत्र।
महोदय,

निवेदन यह है कि मेरा नाम किरण है और मैं 5-82/85
लाइला कैम्प क्र/की निवासी है। हमारे यहाँ नाले पर
कास नेट जाल न होने की अत्यधिक आवश्यकता है। हमारे यहाँ नाला
कई जगहो पर खुला हुआ है जिस कारण जिस कारण लोगो को,
विशेषकर बुजुर्गो और बच्चो को अत्यधिक परेशानी होती है। रात के
समय अक्सर बच्चो तथा बुजुर्गो का पैर नाले मे गिरने व किसी प्रकार
का हादसा होने का डर बना रहता है। साथ ही कास नेट जाल न होने
के कारण नाले में कूड़ा करकट भी चला जाता है जिससे कि नाला
अक्सर भर जाता है और कैम्प में गन्दगी फैल जाती है।

अतः आपरो निवेदन है कि उपरोक्त प्रार्थना पत्र पर कानून अनुसार
उचित कार्यवाही करते हुये जल्दी से जल्दी नाले के खुले भाग पर कास
नेट जाल लगवाने का आदेश दें

धन्यवाद।

प्राथी: किरण

नाम:- किरण

पता:- 5 82/1111 लाइला कैम्प, गैस सराय फेस - 1,
जब दिल्ली - 110017

प्रतिलिपी श्री २०१/१११११ (विधायक, विधानसभा सो. ५०.)

प्रतिलिपि: PGMS

118 11

23/5/17



DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT. OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (C-5)
01, Kilokari, Ring Road, Opp. Maharani Bagh, New Delhi - 110 014
(Ph. No.: 011-26342896, e-mail ID : eec5.dusib@gmail.com)

No. D-188 /EE C-5/DUSIB/2017

Date : 25-05-17

To

Ms Kiran Devi,
S-82/1451, Jagdamba Camp,
Sheikh Sarai Phase-I
New Delhi

Subject :- Representation for providing M.S. cross nets over the drain in JJC Jagdamba Camp.


R/Madam

This has reference to your representation dated 26.04.2017 on the above cited subject received in this office on 23.05.2017 vide diary No. R-506/ EEC-5. The re-development of drain in the JJC Jagdamba Camp has been taken up by DUSIB on the recommendation of Hon'ble MLA, AC-50 with the understanding that the JJ Dwellers will remove the un-authorized structure existing over the drain themselves. It was also assured by the JJ Dwellers in the presence of Hon'ble Area MLA and Higher Officers of DUSIB that they will remove the structures during the execution of work in their own interest for cleaning of drain and to maintain hygiene in the JJ Basti. The work has been held up since last four months as the JJ Dwellers have not removed their structures over the drain till date even after repeated pursuance by the field staff and the contractor. The redevelopment work of the drain including providing MS Cross Net over the drain can only be executed after the removal of existing unauthorized structure/ encroachment over the drain.

The facts are brought into your kind notice in response to your representation with the request to inform other applicants also whose applications have been attached with your letter dated 26.04.2017 addressed to the undersigned with the endorsement to the Hon'ble MLA and PGMS.

With regards

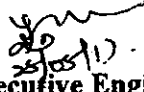
Yours

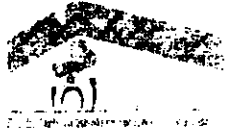

(S.K. Varshney)
Executive Engineer C-5
Mob. : 9717999192

P.T.O.

Copy to:

1. Sh. Saurabh Bhardwaj, Hon'ble MLA, AC-50 with the request to intervene in the matter to get the structures removed over the drain as decided during the inspection and decision conveyed vide Letter dated 11.03.2016.
2. PS to Member Engg. for kind information of Member Engg. w.r.t. directions given during the meeting held on 24.05.2017
3. CE-I for favour of his kind information
4. SE-II for favour of his kind information
- ✓ 5. AE-VI for information and pursuance
6. AAO on concerned account file
7. Office copy


Executive Engineer C-5



DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT. OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (C-5)
01, Kilekari, Ring Road, Opp. Maharani Bagh, New Delhi - 110014
(Ph. No.: 011-26342896, e-mail ID: eec5.dusib@gmail.com)

No. D-650/EE C-5/DUSIB/2017


Date: 11-10-2017

Subject: Poor sanitation condition in JJ Basti Jagdamba Camp near SFS Flats, Sheikh Sarai, Phase-I.

It has been reported by the JJ Dwellers that cleaning of drains in JJ Basti Jagdamba Camp near SFS Flats Sheikh Sarai is not being done by SDMC, resulting into poor sanitation conditions in the JJ Basti. It is feared that epidemic like Dengue, Chikungunya etc. may spread due to unhygienic conditions and stagnations of water in lines.

In this connection it shall be appropriate to mention that day to day scavenging and cleaning of drains in all the JJ Basties is the mandate of SDMC under its jurisdiction. It is therefore requested that sanitation condition in the JJ Basti under reference may kindly be monitored at higher level, to avoid any untoward incident in the JJ Basti.


This may kindly be given top priority in general public interest.


Executive Engineer C-5

**Mr. Bharadwaj
Sanitary Superintendent (South Zone)
SDMC, Zonal Office Building,
Green Park, New Delhi**

Copy to:

1. PS to Member (E) for kind information of Member (D)
2. ✓ CT-I for kind information
3. Dy. Commissioner (S/L SDMC Green Park, New Delhi) for kind intervention in the matter
4. SE-II for kind information and with the request to take up the matter at higher level in SDMC
5. AE-VIC-5 for information and pursuance
6. Office copy


Executive Engineer C-5



DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT. OF N.C.T. OF DELHI
OFFICE OF THE SUPERINTENDING ENGINEER-II
01, Kilokari, Ring Road, Opp. Maharani Bagh, New Delhi - 110014

No. FE-11/SE-2/DUSIB/2017 D-345 (85)

Date: 16/10/17

To,
The Dy. Commissioner,
South Zone, SDMC,
Green Park, New Delhi

1869
16-10-17

Subject: **Cleaning of drains in JJ Basti Jagdamba Camp near SFS Flats, Sheikh Sarai, Phase-I.**

R/ Sir,

Kind attention is invited towards the letter from EE C-5 to Sanitary Superintendent vide No. D-650/EE C-5/DUSIB/2017 dt. 11.10.2017 regarding cleaning of the drain in JJ Basti Jagdamba Camp SFS Flats, Sheikh Sarai, the copy of which also endorsed to your good self (copy enclosed as Ann "A"). It is very painful to see that instead of taking any action towards cleaning of the drains by SS (S7), a challan has been issued to DUSIB vide No. 1131/SS/DEMS/SZ/2017 dt. 11.10.2017 (copy enclosed as Ann "B") for cleaning of drains. It shall be appropriate to mention here that DUSIB is mandated to provide basic amenities in listed JJ Cluster all over Delhi. JJ Cluster Jagdamba Camp is a listed cluster and qualifies for such services, whereas land owning agency is DDA.

It is pertinent to mention that providing the sanitation facilities like cleaning of lanes and drains comes under the jurisdiction of concerned local civic bodies i.e. SDMC. The cleaning of drains in JJ Cluster namely Jagdamba Camp also come under the jurisdiction of SDMC and have to be cleaned by said local body i.e. SDMC. It is also very much clear from the plan write up in respect of sanitation in JJ Clusters of UD Deptt. Govt. of NCT of Delhi. An affidavit was filed by the then SE-II/ DUSIB before the Chief Information Commissioner in this regard vide No. F/10995/10/SE-2/Vol.-I/2015/D-266 dt. 30.01.2015 (copy enclosed as Ann "C").

It is therefore requested kindly to intervene in the matter so that the cleaning of drains is taken up by EMS, SDMC and challan dated 11.10.2017 be withdrawn immediately. An early action in the matter is solicited.

With regards

(T.S. Grover)
Superintending Engineer-II

Copy to :

1. Member (Engg) for kind information and intervention in the matter
2. CE-I for kind information and necessary action
3. EE C-5 for information and pursuance please
4. Office copy

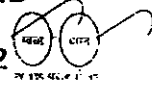
on file pt

AE-II

15/10/17

16.10.17
Superintending Engineer-II
T.S. Grover
S.E.-2, D.U.S.I.B.

DELHI URBAN SHELTER IMPROVEMENT BOARD
Government of National Capital Territory of Delhi
OFFICE OF THE SUPERINTENDING ENGINEER 2
1, Kilokari, Ring Road, New Delhi - 110 014



No. PC-I/SO-2/DUSIB/2017D.347 Dt. 27/10/17

To

The Dy. Commissioner (SZ),
SDMC,
Green Park,
NEW DELHI

18
1927
30/10/17

Sub: Reg. - Poor Sanitation condition in JJ Basti Jagdamba Camp near
SFS Flats, Sheikh Sarai, Phase I

Sir,

This has reference to letter No.D/650/EE-C-5/DUSIB/2017 dated 11/10/17 of EE-C-5, DUSIB addressed to Mr. Bhardwaj, Sanitary Superintendent (South Zone), SDMC on the above cited subject.

As the JJ dwellers of above mentioned Basti has complained that the cleaning of drains is not being done by SDMC resulting poor sanitation in the area, it is requested that necessary instructions be issued to the concerned staff for maintaining the good sanitation condition in JJ Basti to avoid spread of epidemics viz. Dengue, Chikungunia etc. due to stagnation of water in lanes.

It is also mentioned here that day-to-day scavenging and cleaning of drains in all the JJ Basties is the mandate of SDMC under its jurisdiction.

Yours faithfully,

(T.S. Grover)
Superintending Engineer 2

Copy to :

1. Member(E) for kind information please.
2. CE-I for kind information please.
3. EE-C-5 for further pursuance.
4. O/C.


(T.S. Grover)
Superintending Engineer 2

T.S. Grover
S.E.-2 D.U.S.I.B.

AP-17
30/10/17

DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT. OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (C-5)
01, Kilokari, Ring Road, Opp. Maharani Bagh, New Delhi - 110014
(Ph. No.: 011-26342896, e-mail ID : eec5.dusib@gmail.com)

No. : D-517/EE C-5/DUSIB/2017

Date: 21-04-18

Subject : Minutes of the meeting held on 08.09.2017 in the chamber of Member (Engineering), DUSIB with Hon'ble MLA, Sh. Saurabh Bhardwaj, AC-50, Greater Kailash.

A meeting was held in the chamber of Member (Engineering) on 08.09.2017 at 01:00 PM. The following were present:-

1. Sh. M.K. Tyagi, Member (Engineering), DUSIB -----In Chair
2. Sh. Saurabh Bhardwaj, Hon'ble MLA, AC-50 (Greater Kailash)
3. Smt. Pooja Jakhar, Hon'ble MC, Chirag Delhi Ward, SDMC
4. Sh. Vishwendra Singh, DC, South Zone, SDMC
5. Sh. Shanti Swaroop, CE-1
6. Sh. Tarsem Grover, SE-2
7. Sh. S.K. Varshney, EE C-5
8. Sh. Raj Kumar, AE/C-5

The following issues were discussed :

1. **Taking over the possession of Community Center Chirag Delhi from SDMC by DUSIB** - Hon'ble MLA informed that community center at Chirag Delhi is presently under the possession of SDMC after its reconstruction through MP LAD Fund in the year 2012. Prior to this the said community hall was under the possession of the then S&JJ Deptt. MCD (now DUSIB). Hon'ble MLA pointed out that the booking charges are very high for this community center in comparison to other community center like Shahpur Jat. DC, South Zone, SDMC suggested that the issue of reducing the booking charges of community center may be taken up with Commissioner, SDMC by Hon'ble Area Municipal Councilor. In case the issue is not resolved the matter of handing over the community center back to DUSIB be processed by SDMC.

(Action : DC South Zone)

2. **Land status of Panchayat Ghar at Chirag Delhi** - Hon'ble MLA was informed that land of Panchayat Ghar at Chirag Delhi does not belong to DUSIB as per the report furnished by Land Section, DUSIB.

3. Inauguration of newly constructed 72 seater JSC at JJ Basti Jagdamba Camp Sheikh Sarai – As the work of said JSC at Jagdamba Camp has been completed, Hon'ble MLA was requested to inaugurate the same at an early date. The Hon'ble MLA desired for fixing the inauguration date on 13.09.2017

(Action : EE C-5)

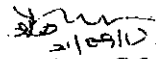
4. Demolition of encroachments over the main drain at Jagdamba Camp, Sheikh Sarai – The Hon'ble MLA was informed that the demolition program has been fixed twice but could not be matured due to non availability of Police Force. Now the demolition program has been fixed for the dates 03.10.2017 to 07.10.2017. The Hon'ble MLA has been requested to take up the matter with DCP, South to provide requisite police force for removal of encroachment over the drain.

(Action: EE C-5)

5. Remodelling of existing prefab JSC at JJC Jagdamba Camp Sheikh Sarai - The prefab JSC (Code : 50PJ0644) having 22 WCs is functional in the JJC Jagdamba Camp which is to be remodeled for which work has already been awarded. The work could not be started since the new 72 seater JSC has not been inaugurated yet. DC South Zone, SDMC desired that the work of remodeling of the JSC be taken up in February 2018 as the timeline of OD Free plan has been fixed on 30.09.2017 for SDMC. The existing 22 seats be kept functional with requisite minimum bare repairs to keep the complex presentable.

(Action: EE C-5)

These issues with the prior approval of Competent Authority


21/09/17
Executive Engineer C-5

Distribution :

1. Member (Engg)
2. DC, South Zone, SDMC
3. Chief Engineer-I
4. SE-2,
5. AE-VI/C-5
6. Office Copy

Copy for information to :

1. Sh. Saurabh Bhardwaj, Hon'ble MLA,
2. Smt. Pooja Jakhar, Hon'ble Municipal Councillor

1/12

Subject : Regarding community center at Chirag Delhi Village.

This has reference to the letter from Sh. Saurabh Bhardwaj Hon'ble MLA, Greater Kailash vide reference No. MLA/AC-50 dt. 07.07.2017 addressed to CEO, DUSIB (placed opposite in original at page 1/C to 4/C). Hon'ble MLA has mentioned that the community center at Chirag Delhi Village is property of DUSIB and it was handed over to MCD for reconstruction under MP LAD Fund Scheme in the year 2010 and same should be taken over by DUSIB immediately. The status report on the subject matter is submitted as under :-

- The community center at Chirag Delhi Village happened to be under the possession of the then Slum & JJ Department, MCD (now DUSIB). The same was in dilapidated condition and required to be reconstructed.
- The then Hon'ble MP Sh. Vijay Kumar Malhotra consented for reconstruction of community center under reference out of MP LAD Fund Scheme by Slum & JJ Department, MCD. The fund to the tune of Rs. 2,61,33,000/- was sanctioned. However the then Hon'ble MP was not convinced with the progress of the Deptt. for call of tender etc. and desired that the work be taken up by main MCD (now SDMC). Accordingly the community center under reference was handed over to MCD Main by the then Field staff of S & JJ Deptt. MCD in compliance of the orders of Engineer-in-chief MCD as S & JJ Deptt. was the part of MCD at that time. In this regard the copy of the letter dt. 16.12.2010 from Hon'ble MP is placed on file at page 5/C for ready reference. It has also been informed that the funds were also transferred to MCD Main in the year 2010-11.
- The reconstruction work of double storey community center was completed by MCD Main Wing in the year 2012 and the said community center is under the possession of MCD Main (now SDMC) since then.
- Executive Engineer C-5 (previously DD-III) has requested to Dy. Commissioner, South Zone, SDMC to handover back the community center to DUSIB. Copy of the letters dt. 15.07.2013, 29.09.2014 and 19.03.2016 are placed at page 6/C to 8/C.
- Neither the then field staff could confirm nor any record is available in the division regarding ownership of land on which community center is situated. However the said community center was under the possession of S & JJ Deptt. (now DUSIB).
- Presently the said community center is in good condition and being booked by SDMC for marriages/ social function.

Submitted for kind perusal and further necessary action as desired by Hon'ble MLA.

1/12
148
21/12/17

R-B
1F
2-1308/562
127/7/17
2-1308/562
21/12/17

(1R) 423
25/12/17

③

SE-II

[Signature]
T.S. Grover
SE-2, D.U.S.I.B.

EE C-5

[Signature]
S.K. VARSHNEY
EE, C-5/DUSIB

AE-VI/C-5

[Signature]
RAJ KUMAR
AE-VI, C-5/DUSIB

③
To permit with SDMC now to take over the possession back by DUSIB.

SE-2
P.T.O.

[Signature]

2/H

Pl. put up the draft letter to Dy. C (S2).

PA

T.S. Grover
T.S. Grover 17
S.E.-2, D.U.S.I.B.

5

A reminder letter has been written to Dy. Commissioner (South Zone) to intervene in the matter. It shall be more appropriate if the file is sent to Commissioner, SDMC through CEO, DUSIB to direct the concerned officer to return the Community Centre. Honble MLA Sh. Sawabh Bhardwaj has raised this issue through an assembly question in the Delhi Assembly.

(15)
R-423
02/08/17

CE-I

T.S. Grover
02.08.17
T.S. Grover
S.E.-2, D.U.S.I.B.

M/E

(Signature)
02/8/17

6

Pl put up DFA from CEO, DUSIA & Commissioner SDMC.

(SHANTI SWAROOP)
Chief Engineer-I

(JAL)
423 R/S
9/8/17

CE-I

(Signature)
M. K. TYAGI
S.E., DUSIB

SE-2

(Signature)
09/8/17


Pl. see next page.

3/N

As discussed in the note dt. 04/8/17 on para page D.F.A. is placed opposite for kind perusal & approval please.

R-24 (F)
11/08/17
11/08/17

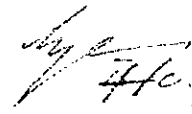
ME


19/8/17
(SHANTI SWAROOP)
Chief Engineer-1

D.F.A. may be placed for

ME
12/8/17

ME
13/8/17
Date: 13/8/17
By: [Signature]
S.N.C.I. of DUSIB


7/8/17
Dr. V. K. JAIN, IAS
CEO, DUSIB

ME
12/8/17

ME
13/8/17
Date: 13/8/17
By: [Signature]
S.N.C.I. of DUSIB

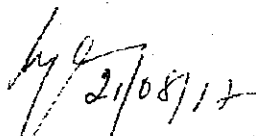
for file

for letter placed opposite to signature pl.

ME for letter may be signed pl.

ME
23/8/17
24/8/17


ME

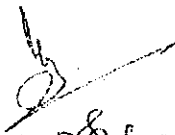

21/8/17
Dr. V. K. JAIN, IAS
CEO, DUSIB

for letter may be signed pl.

R.B
I.F
R-1308/SE-2
29/8/17

ME
25/8/17


25/8


28/8/17
(SHANTI SWAROOP)
Chief Engineer-1
S.E. 24/8/17

4/11.
For record and persurance of
AE-VI

[Signature]
13/09/17
EECS

1 Meeting was held in the chamber of
M(E) on 8.9.13, minutes issued vide no.
D-597/E.E.C-5/DUSIB/2017 DT 21.9.17
wherein it was pointed out by Hon'ble
MLA that the booking charges of this Comm.
Hall are very high in comparison to other
Community Centre like Shikhar Jat. DC (South Zone)
SDMC suggested that the issue of reducing
the booking charges of Comm. Centre may be taken
up with the Commission SDMC by area
Mpl. Councillor. In case the issue is not
resolved the matter of handing over the
Comm. Centre back to DUSIB be processed
by the SDMC.

No instant action is required on
the part of DUSIB.

EECS Seen.
[Signature]
13/09/17
AE-VI

[Signature]
22.9.17
AE-B/CS

DELHI URBAN SHELTER IMPROVEMENT BOARD

दिल्ली शहरी आश्रय सुधार बोर्ड

Govt. of National Capital Territory of Delhi

दुर्लभ संसाधन: श्रेष्ठ दिल्ली: महानगर

New Delhi-110 002

नई दिल्ली-110 002

D.O. No. PS/MCE/003/DUSIB/2017/D-41

Dated 21/08/2017

To,

The Commissioner
South Delhi Municipal Corporation
Delhi

Subject :- Handing over of the Community Centre at Chirag Delhi by SDMC to DUSIB.

Sir,

I would like to invite your kind attention to various letters issued by this office to the Dy. Commissioner (South Zone) and Executive Engineer (Project) S.Z.1, South Zone, SDMC since 2013, regarding handing over of the Community Centre at Chirag Delhi back to the DUSIB (copies of the letters enclosed). In this connection it is stated that the Community Centre at Chirag Delhi is situated on the land owned by the erstwhile Slum & JJ Deptt., now DUSIB and the same was handed over to the MCD (now SDMC) for reconstruction under MP LAD funds in the year 2010 as per the directions of the then Hon'ble MLA Sh. Vijay kumar Malhotra (Leader of Opposition). Instead of handing over the complex to DUSIB after completion of the work the same was retained by the SDMC.

Now the Hon'ble MLA Sh. Saurabh Bhardwaj vide his letter dated 07/07/2017 has requested this office to take immediate necessary action to get back the possession of the said community Centre if required by calling a joint meeting of the area MLA, Municipal Councillor and Dy. Commissioner, South Zone, SDMC (copy of letter enclosed).

I shall be grateful if you intervene in this matter and issue necessary directions to the Dy. Commissioner, South Zone, SDMC to hand over the said Community Centre back to DUSIB immediately.

With regards.

(V.K.Jain)
CEO, DUSIB

Copy to:-

1. Sh. Saurabh Bhardwaj Hon'ble MLA.

CEO, DUSIB



Punervas Bhawan, I.P. Estate, New Delhi-110 002
E-mail : delhishelter@gmail.com Website : delhishelter.nic.in

DELHI URBAN SHELTER IMPROVEMENT BOARD

GOVT. OF NCT OF DELHI

OFFICE OF THE S.O. ENGINEER -2
01, Kilokari, Ring Road Opp. Maharani Bagh, New Delhi-110014

No. F/C-II/SE-2/DUSIB/2017/D-311

Date 01.08.2017

To,

Dy. Commissioner (South Zone),
South Delhi Municipal Corporation,
Green Park, New Delhi.

Subject: Handing over of Community Centre at Chirag Delhi Back to DUSIB.

R/Sir,

This has reference to the letter Nos D/384/EE C-5/2013-14 dated 15.07.2013, D-737/EE C-5/2014-15 dated 29.09.2014 & MLA/AC-50 dated 07.7.2017 vide which EE C-5 has requested to direct the concerned officers of SDMC for handing over the possession of Community Centre at Chirag Delhi back to DUSIB. The said Community Centre at Chirag Delhi is situated on land owned by DUSIB (Erstwhile Slum & JJ Deptt.). The old Community hall was transferred to MCD in the year 2010 for its reconstruction by MCD out of MPLAD Fund Scheme. The said Community Centre has not been handed over back to DUSIB after its reconstruction by SDMC till now.

Sh. Saurabh Bhardwaj, Hon'ble M.L.A, AC-50, Greater Kailash vide his letter dated 11.03.2016 and subsequent letter dated 07.07.2017 addressed to CEO DUSIB (Copy enclosed) has desired to take this Community Centre back to DUSIB. The matter has also been raised in the Delhi Assembly by the Hon'ble MLA. Accordingly, it is requested to direct the concerned authorities of SDMC to hand over the possession of Community Centre at Chirag Delhi back to DUSIB at an early date.

With regards,

Yours Faithfully


(T.S. Gover)

01.08.17
SE-2

Copy to:-

1. PS to CEO for kind information of latter.
2. Member (Engg.) for kind information.
3. CE-I
4. Dir.(IAL)
5. EE C-5

[E → 61205]

8/C

**DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT. OF N.C.T. OF DELHI**

01, Kilokari, Ring Road, Opp. Maharani Bagh, New Delhi - 110 014
(Ph. No.: 011-26342896, e-mail ID : eec5.dusib@gmail.com)

No. D-323 /EE C-5/DUSIB/2016

Date: 19.03.2016

**Dy. Commissioner (South Zone),
South Delhi Municipal Corporation
Green Park, New Delhi.**

Subject: Handing over of Community Centre at Chirag Delhi Back to DUSIB.

Reference no.-D/384/EE C-5/2013-14 dated 15.07.2013

D-737/EE C-5/2014-15 dated 29.09.2014

Resir,

With due regards it is submitted that the Community Centre at Chirag Delhi is situated on land owned by DUSIB (Erstwhile Shum & JJ Deptt.). The old Community hall was transferred to MCD in the year-2010 for its reconstruction by MCD out of MPLAD Fund Scheme. The said Community Centre has not been handed over back to DUSIB after its reconstruction by SDMC though requested vide letters dated 15.07.2013 & 29.09.2014.

Sh. Saurabh Bhardwaj, Hon'ble M.L.A, AC-50, Greater Kailash vide his letter dated 11.03.2016 addressed to CEO,DUSIB (copy enclosed) has desired to take this Community Centre back to DUSIB. Accordingly, it is requested to direct the concerned authorities of SDMC to hand over the possession of Community Centre at Chirag Delhi back to DUSIB at an early date.

With regards.

Yours Faithfully.

— Sr—

(S.K.Varshney)

EE C-5

Ph no.-9717999192

Copy To:-

1. PS to CEO for kind information of CEO, DUSIB.
2. PS to Member (Engg.) for kind information of Member (Engg.).
3. SE (Properties) for kind information and further necessary action in pursuance of Hon'ble MLA's letter dated 11.03.2016.
4. SE-II for kind information and necessary action please.
5. AE-VI for information and pursuance.
6. Office copy/ Guard file.

[Signature]
19/3/16
EE C-5

4/c

DELHI URBAN SHELTER IMPROVEMENT BOARD
GOVT. OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER C-5
01, Kilokari, Ring Road, Opp. Maharani Bagh, New Delhi-110014

No. D/384/EE/C-5/2013-14

Date: 15/7/2013

Subject : Handing Over of Community Centre at Chirag Delhi from MCD to DUSIB.

It is hereby submitted that the aforesaid community hall at Chirag Delhi belongs to DUSIB (erstwhile S & JJ MCD). The community Hall was transferred to MCD for reconstruction after its demolition through MP LAD Fund. The work was taken up by DUSIB and completed by MCD in the year 2010. Now as per site inspection it has come to notice that the work of Construction of Community Hall has been completed and Community Hall is ready for public use.

Keeping in view of above it is requested that Community Hall be transferred to DUSIB (GNCTD) (erstwhile slum & JJ Department MCD) as it originally belonged to this Department and was transferred to MCD for its reconstruction only. In this regard a file bearing No. EE DD-III/112/10 dated 28.06.2010 was moved by undersigned (copy of noting enclosed).

Executive Engineer C-5

Executive Engineer (Project) SZ-1
South Zone, SDMC

Copy to:

1. Dy. Commissioner, South Zone for kind information and to issue necessary directions to concerned officers please.
2. SE-II (DUSIB) for kind information please.
3. Sh. Raj Kumar, AE-VI / C-5
4. Office copy


Executive Engineer C-5